NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 06.05.2025

COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2648 of 2025 in Comp. App. (AT) (Ins) No of 2025	Sanjiv Bhayana (Sole Proprietor of Bhayana Realtors Inc.) Vs. Ashiana Dwellings Pvt. Ltd.	Anannya Ghosh
2.	I.A. No. 2649 of 2025 in Comp. App. (AT) (Ins) No of 2025	Aditya Balakrishna Joshi, Through Power of Attorney Holder Anirudha Balakrishna Joshi Vs. Bank of Baroda, Through Insolvency Professional Deepa Kabra Rathi	Siddharth A. Mehta
3.	I.A. No. 2650 of 2025 in Comp. App. (AT) (Ins) No of 2025	Welspun Steel Resources Pvt. Ltd. Vs. Starlog Enterprises Ltd. & Anr.	Amrita Singh
4.	I.A. No. 2651 of 2025 in Comp. App. (AT) (Ins) No of 2025	Jaya Suresh Gangar Vs. Pentech Metals Ltd. & Anr.	G. Aniruth Purusothaman
5.	I.A. No. 2652 of 2025 in Comp. App. (AT) (Ins) No of 2025	Vinod Agrawal, Liquidator of Khushbu Viny Pvt. Ltd. Vs	Arjun Sheth

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